

(d) whether people are put to great hardship on account of lack of proper roads, sewerage, drinking water etc. and water logging during rains; and

(e) if so, whether any estimates have been prepared and when the development work will be undertaken in these colonies ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :**

(a) Yes.

(b), (d) and (e) A project report for development of regularised unauthorised colonies to provide amenities like roads, sewerage, water supply, drains etc. had been prepared and is presently under preparation with the DDA. Meanwhile, instructions have been issued to the DDA and MCD that basic civic amenities may be provided in regularised unauthorised colonies on payment of development charges and on fulfilment of other conditions prescribed by the concerned local authorities. No time table has however, been laid down for regularisation of unauthorised colonies or their development which would depend on payment of development charges by beneficiaries.

(c) It has been laid down by the Govt. that development charges as determined by the DDA and MCD will be payable by the residents of the regularised unauthorised colonies. The details regarding fixation of development charges are being worked out.

**Money Recovered from WHS and Preet Nagar Societies as Cost of Overhead Tank etc.**

4219. SHRI KAMAL NATH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount of money recovered from the Ministry of Works, Housing and Supply Co-operative House Building Society Limited towards proportionate cost of Central Overhead Tank and also towards cost of Trunk Outfall sewer with which the society has been connected; and

(b) whether any money has been recovered from the Preet Nagar Society also for the same purpose; if so, the amount thereof; if not, the reasons therefor ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :**  
(a) and (b) The information is being collected and will be laid on the Table of the Sabha.

#### **Stagnation in the Production of Oilseeds**

4220. SHRI R.N. RAKESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that despite release of hundreds of new varieties of oilseeds each year, with claims of high productivity there has been total stagnation in oilseeds production since 1970;

(b) if so, corrective steps taken proposed; and

(c) whether Government will bring out a consolidated list of all the new varieties released since 1950 with yield claimed in order to see the reasons for gross failure and stagnation in production ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) and (b) The production of oilseeds has started increasing in the recent past as indicated below :—

Year	Production (Lakh tonnes)
1970-71	96.30
1981-82	121.90
1982-83	105.50

There are good prospects of oilseeds production during the year 1983-84. The increase in production has been possible